

उनमें अनुसूचित जातियों तथा अनुसूचित जनजातियों के व्यक्तियों की संख्या कितनी है;

उद्योग मंत्रालय में राज्य मंत्री (श्री पट्टाभि रामा राव) : (उद्योग विकास और विनियमन) अधिनियम 1951 के उपबन्धों के अन्तर्गत पिछले तीन वर्षों अर्थात् 1981 से 1983 के दौरान गैर-सरकार क्षेत्र में उद्योगों की स्थापना करने के लिए मंजूर किये गए औद्योगिक लाइसेंसों की कुल संख्या 1,761 थी। चूंकि लाइसेंस स्वीकृत करते समय आवेदनकर्त्ता उद्यमी की जाति/समुदाय/जनजाति को ध्यान में नहीं रखा जाता, इसलिए, अनुसूचित जातियों / अनुसूचित जनजातियों को जारी किए गए लाइसेंसों में सम्बन्धित आंकड़े नहीं रखे जाते हैं।

Benefits of Advancement in Science and Technology for Rural Areas

3019. SHRI RAM VILAS PASWAN :
SHRI SATISH AGARWAL :
SHRI N. K. SHEJWALKAR :
Will the PRIME MINISTER be pleased to state :

(a) whether it has come to the notice of Government that benefits of the advancement in Science and Technology do not reach the people suffering in rural areas particularly Scheduled Castes Scheduled Tribes populated in backward areas of the country;

(b) if so, the reasons thereof; and

(c) whether Government propose to formulate any plan to provide benefits of the advancement in Science and Technology to the common man in the country ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVR AJ V.

PATIL) : (a) Government are continuously taking steps to encourage the use all forms of science and technology for the benefit of the people in rural and backward areas including persons belonging to Scheduled Castes/Scheduled Tribes. Very substantial benefits have been obtained in agriculture, irrigation, preventive medicines, health, transport and communication, handicrafts, food processing and industry including small industry based on advances in science and technology. Special efforts are made to locate new institutions in backward areas. Many laboratories are paying special attention to problems of interest to rural areas. A Council For The Advancement of Rural Technology has been set up to pay special attention to development and dissemination of technologies of particular interest to the rural areas. Some of the major operational schemes have been given priority under the 20 point programme. Programmes such as Integrated Rural Development Programme and Minimum Needs Programme are means to take the benefits of science and technology to the weaker sections of the population. A scheme has also been initiated for development and demonstration of technology for occupations engaging landless labour, artisans and persons belonging to Scheduled Castes and Scheduled Tribes and other weaker sections of the society. A scheme "Science and Technology for women" aims to reach the benefits of science and technology to women.

(b) In view of the answer of part (a) the question does not arise.

(c) As stated in answer to part (a) plans are already being implemented to this end. Efforts in this behalf are proposed to intensified and new initiatives are being proposed for the Seventh Five Year Plan.

Similipal Tiger Reserve.

3020-SHRI ARJUN SETHI : Will the PRIME MINISTER be pleased to state :

(a) whether any initiative has been

taken by Union Government to ask the Orissa Government to notify the second core of the Similipal tiger reserve as a national park ;

(b) if so, the details thereof ; and

(c) the reaction of Government of Orissa in this regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH) : (a) and (b) Yes, Sir. The Central Government has been advising the State Government to notify the second core area in the South Simlipal forests covering about 200 sq. kms.

(c) The Government of Orissa has informed that action to declare the second core has been initiated. However, no notification has been issued so far. The matter has been taken up again with the State Government.

Setting up of an Institute for Micro Electronics and Computer Studies

3021. SHRI A. NEELALOHITHA-DASAN NADAR :

SHRI A. K. BALAN :

Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to set up an 'Institute for Micro-Electronics and Computer Studies' during the Seventh Plan period ;

(b) if so, the details of the proposal and the action taken thereon ;

(c) whether Government of Kerala have taken up the proposal for setting up of such an institute in Kerala with

the assistance of Central Government ; and

(d) if so, details and the action taken thereon?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M. S. SANJEEVI RAO) : (a) and (b) No, Sir.

(c) No assistance from the Central Government has been sought by the Government of Kerala for setting up such an Institute.

(d) Does not arise.

खादी के उत्पादन में सफलता

3022. श्री वृद्ध चन्द्र जैन : क्या उद्योग मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या खादी आयोग खादी के उत्पादन और बिक्री कार्यक्रम में पूर्णतः असफल रहा है ;

(ख) यदि हाँ, तो सम्बन्धी कारण क्या हैं ; और

(ग) कार्यक्रम को सफल बनाने के लिए मंत्रालय द्वारा क्या ठोस कदम उठाने का विचार है ;

उद्योग मंत्रालय में राज्य मंत्री (श्री वृद्धाणि राधा राव) : (क) जी, नहीं। पिछले वर्षों में सूती, ऊनी और रेशमी खादी के समस्त उत्पादन बिक्री में वृद्धि हुई है, जिसका विवरण नीचे दिया गया है :